NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/723/IB/2017

NAME OF THE PETITIONER(S)

: VANJAX SALES PVT LTD

NAME OF THE RESPONDENTS

: DYMOS LEAR AUTOMOTIVE INDIA PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. RAMESH KUMBR O. C

960046359

D. PERUMAN SARANYAN

ORDER

Counsels for both the parties are present. The Application has been perused. It is noticed that there is no compliance with the provisions under section 9(3)(b)and(c) of the I&B Code, 2016. The Applicant is directed to file an affidavit and bank certificate in order to make compliance with the said provisions within a week by providing a copy to the other side.

In the meantime, Counsel for the Corporate Debtor is directed to file the counter. Put up for arguments on 22.01.2018 at 10.30 A.M.

-sel-

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)